

(b) if so, the number and types thereof; and

(c) the extent to which the replacement of Dakotas has been effected thereby?

**The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy):** (a) Yes, Sir.

(b) One Caravelle aircraft was acquired in December, 1965 and two Fokker Friendship aircraft were secured on charter for operation between November, 1965 and April, 1966.

(c) The acquisition of additional aircraft has enabled the Corporation to provide Friendship services on some of the routes previously operated with Dakotas.

#### National Highway in Assam

**87. Shri Liladhar Kotokl:** Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that a large number of bridges on National Highway No. 37 in Assam need urgent reconstruction; and

(b) if so, the steps being taken in the matter?

**The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy):** (a) Yes Sir.

(b) On N.H. 37 there are 26 major bridges which have to be reconstructed at an estimated cost of Rs. 339 crores. Contracts for all these bridges have been awarded to various contractors, and work on most of them has been commenced. Every effort is being made to complete the works before the monsoon of 1967.

In addition to the 26 major bridges, there are a large number of weak and narrow minor bridges having individual lengths less than 100 ft. each. As a first phase programme these bridges have been strengthened for class 13 loading. Under the second phase, the reconstruction of these minor bridges has been taken up recently.

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#### Pay Scales of Veterinary Doctors in Delhi

**88. Shri Linga Reddy:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the pay-scales of the Veterinary Doctors prevalent in the different States in India;

(b) the steps taken to bring about uniformity in the different grades of the Veterinary Services;

(c) whether the Central Pay Commission had recommended the appointment of the Mysore Veterinary Graduates in the pay scale of Rs. 350--800;

(d) whether Government are aware of the strike by the Veterinary students' and Doctors' agitation in Mysore for the implementation of the said pay scales since the 19th November, 1965; and

(e) if so, the steps taken both by the Central and State Governments in this respect?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** (a) to (e). The fixation and revision of pay scales of Veterinary Assistant Surgeons in the States are the responsibility of the State Governments. The jurisdiction of the Second Central Pay Commission was restricted to Central Government employees only. The pay scales of Veterinary Doctors employed by the State Governments vary from State to State. To bring about uniformity in these pay scales, as far as possible, the State Governments including Mysore were advised in August, 1961, that the recommendations of the Agricultural Administration Committee (Nalagarh Committee) which *inter-alia* provided for revision of scales of pay for agricultural services should *mutatis mutandis* be made applicable to Animal Husbandry Services also.

The Government of India have not received any report about the agitation by Veterinary Doctors etc. in Mysore.

**खाद्य क्षेत्र**

89. श्री प्रकाशचौर शास्त्री :  
 श्री हुसम खन्द कल्लुशाय :  
 श्री जगदेव सिंह सिद्धास्ती :  
 श्री सिद्धेश्वर प्रसाद :  
 श्री प्र० रं० चक्रवर्ती :  
 श्री प्र० चं० बरधवा :

क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खाद्य क्षेत्र समाप्त करने के विषय पर नये सिरे से विचार किया जा रहा है; और

(ख) यदि हां, तो कब तक निर्णय किये जाने की संभावना है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री गोविन्द मेनन) : (क) और (ख) वर्तमान खाद्य धानों को जारी रखने की आवश्यकता भयवा अनावश्यकता की समीक्षा समय समय पर राज्यों के मुख्य मन्त्रियों के परामर्श से की जाती है। प्रगली बार समीक्षा करने की तारीख अभी निर्धारित नहीं की गयी है। अतः इस समय यह बताना सम्भव नहीं है कि इस मामले में कोई नया निर्णय, यदि कोई हुआ तो, कब लिये जाने की सम्भावना है।

**Flour Mills in Assam**

90. Dr. Sarojini Mahishi: Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) the particulars of the flour mills which were set up in Assam last year and are now ready to go into production;

(b) whether it is a fact that Government have not so far sanctioned them

quota of wheat for trial run and grinding purposes; and

(c) if so, the steps being taken to expedite the matter and thus utilise the idle capacity?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Govinda Menon): (a) 1 M's. Jyoti Flour Mills, Nowgong; and 2. M/s. Biswanath Flour Mills, Tinsukia.

(b) and (c). Milling licences under the Wheat Roller Flour Mills (Licensing & Control) Order, 1957, to these two flour mills are under issue. Ad-hoc quota of wheat for test grinding will be issued after the terms and conditions governing the sale of imported wheat are accepted by the mills and other necessary formalities are completed.

राज्यों में रबी की फसलों का बोया जाना

91. श्री विभूति मिश्र : क्या खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1964-65 में विभिन्न राज्यों में कितनी भूमि में रबी की फसलें उगाई गई थीं ;

(ख) इस वर्ष कितनी भूमि में रबी की फसलें उगाई गईं ; और

(ग) केन्द्रीय और राज्य सरकारों के किसानों को किस प्रकार प्रत्यक्ष सहायता दी है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में उपमंत्री (श्री सिन्हे) : (क) एक विवरण (अनुबन्ध 1) सभा पटल पर रखा गया है [पुरतकालय में रखा गया, बेलिये संख्या LT— 5434(i)/66]

(ख) अभी तक 1965-66 की रबी की फसलों के अर्न्तर्गत धाई फसलों के क्षेत्र का सही अनुमान लगाना सम्भव नहीं है। फिर भी, राज्य सरकारों से प्राप्त सूचनाओं के